

File No. SS-T017/1/2022-Standard-FSSAI [E4478]

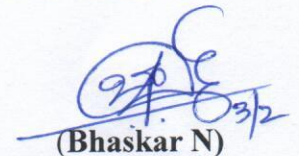
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
Science & Standards Division
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated the 3rd February, 2022

Subject : Direction under Section 16(5) of Food Safety and Standards Act, 2006 regarding declaration of percentage (%) contribution to Recommended Dietary Allowance (RDA) for different age groups.

Reference is drawn to the Sub-Regulation 5(3)(b) of Food Safety and Standards (Labelling and Display) Regulations, 2020, which stipulates labelling of Nutritional Information per 100g or 100ml or per single consumption pack of the product and per *serve percentage (%) contribution to Recommended Dietary Allowance calculated on the basis of 2000kcal energy, 67 g total fat, 22 g saturated fat, 2 g trans-fat, 50 g added sugar and 2000 mg of sodium (5 g salt) requirement for average adult per day*, on the label.

2. In this context, several representations from stakeholders were received regarding declaration of percentage (%) contribution to RDA in case of foods targeted for specific age groups and this concern is under consideration of sub-group constituted by FSSAI.
3. However, as the same is likely to take time and the enforcement of FSS (Labelling & Display) Regulation would begin from 1st July, 2022, *it is clarified that in the case of foods which are targeted to a specific age group or physiological condition, respective RDA's may be considered for declaring per serve percentage (%) RDA - as per the direction F.No. Stds/SP-05/Orders/FSSAI dated 2nd August, 2021 - issued based on the recommended dietary allowance specified by the Indian Council of Medical Research.*
4. This issues with the approval of Competent Authority in exercise of the power vested with Food Authority under section 16(5) of FSS Act, 2006.



(Bhaskar N)
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FSSAI, New Delhi

To

1. ED (CS) with a request to communicate to Food Safety Commissioners of States / UTs & Regional Directors
2. Head (Regulations) / Head (Legal)
3. Director (TICD) – with a request to communicate to all Authorized Officers
4. CITO, FSSAI – for uploading this direction on FSSAI website

Copy for information to:

1. PPS to Chairperson, FSSAI
2. PS to CEO, FSSAI